

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 841
ANSWERED ON 21ST JULY, 2016

REMOVAL OF LIQUOR SHOPS ON NHS

841. DR. MANOJ RAJORIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is planning to remove liquor shops on the National Highways (NHs);
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) to (c) Licensing of liquor shops is covered under Excise Policy of the States. However, in the wake of increasing number of road accidents due to drunken driving, Chief Secretaries /Principal Secretaries/Secretaries (Transport) of all States/UTs have been requested to ensure that no license is issued to liquor vendors along National Highways. State Governments have also been requested to review cases wherever license had already been given for liquor vendors along National Highways for taking corrective action.
